



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No.1416/2017**

**This the 18<sup>th</sup> day of January, 2021**

(Through Video Conferencing)

**Hon'ble Mr. A. K. Bishnoi, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

1. Bhoop Singh  
(Post: Guest Teacher), Group C  
Aged 32 years, S/o Shri Balwan Singh  
R/o V.P.O. Jamni, District-Jind  
The –Safidon, Haryana.
2. Deepak Sharma  
(Post: Guest Teacher), Group C  
Aged 32 years  
S/o Shri Ramesh Sharma  
R/o R-ZI/21, Mahavir Enclave  
Old Som Bazaar Gali, Delhi – 110 045.
3. Sandeep Kumar Jain  
(Post: Guest Teacher), Group –C  
Aged 34 years, S/o Jitender Kumar Jain  
R/o H. No.51/53A, Gali No.16  
NaiBasti, Anand Parvat, Karol Bagh  
New Delhi – 110 005.
4. Baldev  
(Post: Guest Teacher), Group-C  
Aged 32 years, S/o Shri Kanhiya Lal  
R/o H. No.461, Basant Vihar Colony  
Near ITI, Palwal  
Haryana-121102. .... Applicants

(through Advocate Shri Arunesh for Shri Harpreet Singh)

### **Versus**

1. The Director of Education  
 Govt. of NCT of Delhi  
 Directorate of Education  
 Old Secretariat  
 Delhi – 110 054.



Shri Satpal Singh Dalal  
 H. O.S., Govt. Boys Sr. Sec. School  
 Dev Nagar, Tank Road  
 New Delhi -110 005.

... Respondents

(through Advocate Shri Rohit Sehrawat for Shri Saurabh Chadda)

### **ORDER (Oral)**

**Hon'ble Mr. R. N. Singh, Member (J):**

Learned counsel for the applicants submits that during the pendency of the OA, the respondents have disposed of the representation of the applicants on 20.03.2017. In view of the same, under instructions, he seeks permission to withdraw the OA with liberty to file a better OA, in accordance with law, if so advised. Permission is granted. OA stands dismissed as withdraw, with liberty as aforesaid.

**(R.N. Singh)**  
**Member (J)**

**(A. K. Bishnoi)**  
**Member (A)**

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